

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)

MANJU MINDA AND OTHERS

APPLICANTS

VERSUS

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

Date: 30.08.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Manish Kumar Jain, Advocate.

For Respondents

R-1 Ms. Lidya Pradhan, Advocate.

R-2 Mr. Rahul Rathi, Advocate.

R-3 None present.

ORDER

Today is the date fixed for hearing on I.A. No.01 of 2023, i.e., condonation of delay, however Learned Counsel for the Applicants submits that in Paragraph (d) of the "Grounds" of the Memo of Appeal, it is averred that; "(d) For that the deceased had been travelling as a gratuitous passenger in a private vehicle bearing registration no. WB 74AE/8225 which met with the accident resulting in the death of the deceased". That, this averment is erroneous and inadvertent, therefore he seeks some time to rectify this error. Although this submission is vehemently objected to by Learned Counsel for the Respondent No.1 and Respondent No.2, the prayer is considered and allowed as the matter is at a nascent stage.

Let necessary steps be taken by the Applicants.

List this matter on 20-09-2024.

Judge

30.08.2024